

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 175 OF 2014
AND
APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

Dated: 24th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 175 OF 2014

In the matter of:

NTPC Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Ms. Himanshi Andley for R-2

APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Vs.

NTPC Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Pulkit Agarwal for R-1
Mr. K.S. Dhingra for R-2

ORDER

List these matters **for hearing on 01.10.2018 on Top of the Board** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/kt